

RAJYA SABHA

Wednesday, the 6th February, 2019/17th Magha 1940 (Saka)

The House met at eleven of the clock,

MR. CHAIRMAN *in the Chair.*

PAPERS LAID ON THE TABLE

MR. CHAIRMAN: Papers to be laid on the Table.

Report and Accounts (2017-18) of OIDB, New Delhi and related papers

THE MINISTER OF STATE IN THE MINISTRY OF CIVIL AVIATION (SHRI JAYANT SINHA): Sir, on behalf of my colleague, Shri Dharmendra Pradhan, I lay on the Table—

- (1) A copy each (in English and Hindi) of the following papers, under sub-section (4) of Section 20 of the Oil Industry (Development) Act, 1974:—
 - (a) Annual Report and Accounts of the Oil Industry Development Board (OIDB), New Delhi, for the year 2017-18, together with the Auditor's Report on the Accounts.
 - (b) Review by Government on the working of the above Board.
- (2) Statement (in English and Hindi) giving reasons for the delay in laying the papers mentioned at (1) above.

[Placed in Library. *See* No. L.T. 10856/16/19]

Notification of the Ministry of Home Affairs

गृह मंत्रालय में राज्य मंत्री (श्री हंसराज गंगाराम अहीर): महोदय, मैं दिल्ली पुलिस अधिनियम, 1978 की धारा 148 की उप-धारा (2) के अधीन दिल्ली पुलिस (नियुक्ति एवं भर्ती) (संशोधन) नियमावली, 2018 को प्रकाशित करने वाली गृह मंत्रालय की अधिसूचना सं. फा. 16/1/2018/गृ.पु. I/स्था./5475-5477, दिनांक 23 अक्टूबर, 2018 की एक प्रति (अंग्रेज़ी तथा हिन्दी में) सभा पटल पर रखता हूँ।

Notification of the Ministry of Home Affairs

THE MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS (SHRI KIREN RIJJU): Sir, I lay on the Table, under sub-section (3) of Section 22 of the Central

Industrial Security Force Act, 1968, a copy each (in English and Hindi) of the following Notification of the Ministry of Home Affairs:—

- (1) G.S.R. 1226 (E), dated the 20th December, 2018, publishing the Central Industrial Security Force, Security Wing, Assistant Sub-Inspector (Executive) Recruitment Rules, 2018.

[Placed in Library. *See* No. L.T. 10928/16/19]

- (2) G.S.R. 1227 (E), dated the 20th December, 2018, publishing the Ministry of Home Affairs, Central Industrial Security Force, Security Wing, Assistant Sub-Inspector (Motor Transport), Group 'C' posts Recruitment Rules, 2018.

- (3) G.S.R. 1228 (E), dated the 20th December, 2018, publishing the Ministry of Home Affairs, Central Industrial Security Force, Para Medical Staff (Combatised), Group 'C' Post Recruitment Rules, 2018

[Placed in Library. For (2) and (3) *See* No. L.T. 10428/16/19]

Reports and Accounts (2017-18) of Pawan Hans Limited and Air India Limited, New Delhi and related papers

SHRI JAYANT SINHA: Sir, I lay on the Table—

- (1) A copy each (in English and Hindi) of the following papers, under sub-section (1) (b) of Section 394 of the Companies Act, 2013:—

- (i) (a) Annual Report and Accounts of the Pawan Hans Limited, New Delhi, for the year 2017-18, together with the Auditor's Report on the Accounts and the comments of the Comptroller and Auditor General of India thereon.

(b) Statement by Government accepting the above Report.

- (ii) (a) Annual Report and Accounts of the Air India Limited, New Delhi, along with its subsidiary companies, for the year 2017-18, together with the Auditor's Report on the Accounts and the comments of the Comptroller and Auditor General of India thereon.

(b) Review by Government of the working of the above Company.